

**CENTRAL ADMINISTRATIVE TRIBUNAL
CHANDIGARH BENCH**

O.A. No.60/1483/2017

Date of decision: 13.03.2019

**CORAM: HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J).
HON'BLE MRS. P. GOPINATH, MEMBER (A).**

1. Daljit Singh, S/o Sh. Naib Singh, aged 34 years, Store Assistant 'B'.
2. Komal Gupta W/o Sh. Amit Gupta, aged 37 years, Store Assistant 'B'.
3. Jagjit Singh S/o Sh. Sher Singh, aged 42 years, Store Assistant 'B'.

All are working as Group 'C' employees in the office of Director, Terminal Ballistics Research Laboratory, Sector-30, Chandigarh.

... APPLICANTS

VERSUS

1. Union of India through Secretary, Ministry of Defence, South Block, New Delhi.
2. Director, Directorate of Human Resource and Development, Ministry of Defence, DRDO Headquarters, DRDO Bhawan, Rajaji Marg, New Delhi-110005.
3. Director, Terminal Ballistics Research Laboratory, Sector-30, Chandigarh-160030.
4. Director, Defence Electronics and Applications Laboratory (DEAL), Raipur Road, Post Box No.54, Dehradun-248001 (DPC Zone).

... RESPONDENTS

PRESENT: Sh. Khushkaran Kumar vice Sh. Vikas Chatrath, counsel for the applicants.
Sh. Vinod K. Arya, counsel for the respondents.

ORDER (Oral)

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SANJEEV KAUSHIK, MEMBER (J):-

1. Learned counsel for the applicants seeks permission to withdraw this O.A. as the department itself is considering the case of the applicants for promotion, which is not opposed by counsel for the other side.
2. Ordered accordingly.

(P. GOPINATH)
MEMBER (A)

(SANJEEV KAUSHIK)
MEMBER (J)

Date: 13.03.2019.

Place: Chandigarh.

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